

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 105/241-242/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2019**

Name of the Company: Jiwanlalgopalji Makadia(Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 241-242 of the Companies Act,
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KLUNWAL DADALAL P&S		Petitioner	KLAD
2.	Chinmay Ganesh Shrivastava		Resp-6 CZOC.	
	Jainesh Shah For Mehtal Vakharia		Resp 1 to 3	

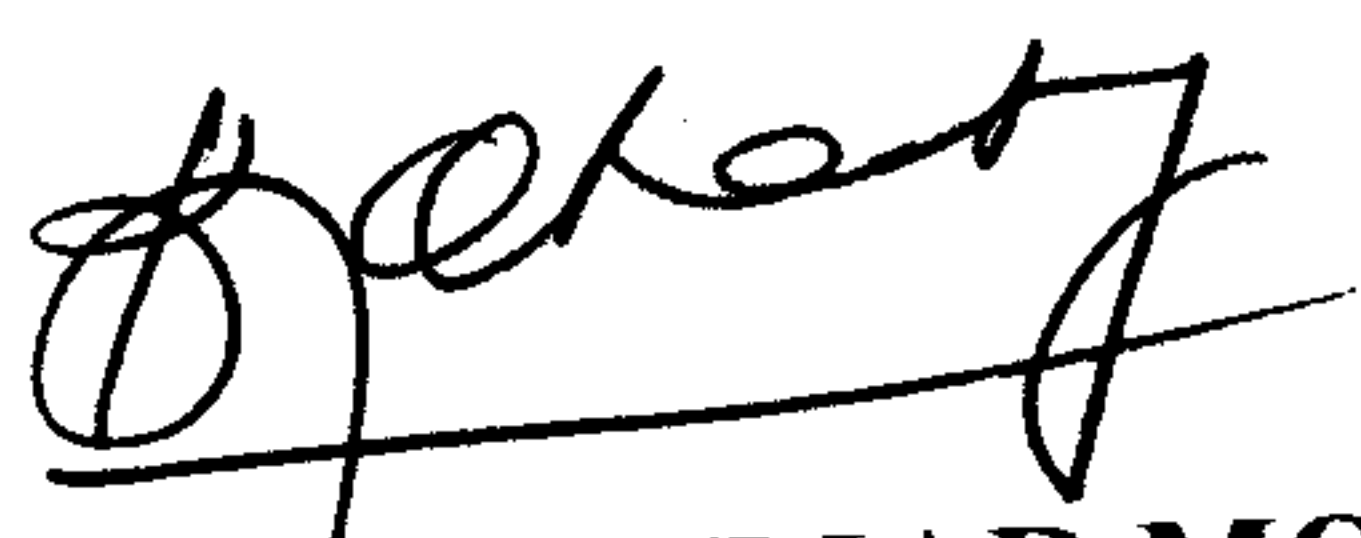
ORDER

The Parties are represented through their respective Learned Counsel/PCS(s).

Learned Counsel for the Respondent has filed his Reply, a copy thereof be provided to the Counsel of the Petitioner.

The Petitioner is at liberty to deal with the same.

List the matter on 27.09.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 29th day of August, 2019.